

Annexure 8

Name of Corporate Debtor: New Bombay Paper Mills Private Limited; Date of commencement of CIRP: April 2, 2025; List of creditors as on: 23rd April, 2025

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sr. No.	Name of creditor	Details of Claim received		Details of Claim Admitted				Whether related party?	% Voting Share in CoC	Amount of Contingent Claim	Amount of any mutual dues that may be set off	Amount of Claim not admitted	Amount of claim under verification	Remarks if any
		Date of Receipt (DD/MM/YY)	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee							
1	Shepard Shipping Services (India) Pvt	14-Apr-25	3983039	2520932	Operational	-	No	No	-	-	-	1462107	-	Note 4
2	SHIFA ENTERPRISES ASIF ABDALLA KHOT	15-Apr-25	459274	258045	Operational	-	No	No	-	-	-	201229	-	Note 4
3	AYEZA ENGINEERING Nazneen Intiyaz Khot	15-Apr-25	524999	365895	Operational	-	No	No	-	-	-	159104	-	Note 5
4	Anadi S. vagnik	15-Apr-25	36000	11338	Operational	-	No	No	-	-	-	24662	-	Note 5
5	Jayesh Thakkar	16-Apr-25	1090400	846000	Operational	-	No	No	-	-	-	244400	-	Note 5
6	Microchip Computer Services	16-Apr-25	208925	151625	Operational	-	No	No	-	-	-	57300	-	Note 5
7	Neha Majethia	16-Apr-25	171807	151372	Operational	-	No	No	-	-	-	20435	-	Note 5
8	Sandesh Dayaneshwar Sawant	16-Apr-25	387094	57593	Operational	-	No	No	-	-	-	329501	-	Note 5
9	Sagar Traders Manoj Tukaram Hadap	16-Apr-25	225546	19859	Operational	-	No	No	-	-	-	2,05,687.00	-	Note 5
10	Khot Enterprises Imran Shafique Khot	16-Apr-25	4666687	249215	Operational	-	No	No	-	-	-	2167472	-	Note 5
11	Decor Paper Mills Ltd	14-Apr-25	184669	152506	Operational	-	No	Yes	-	-	-	32163	-	Note 5
12	Hitesh Coal Traders	15-Apr-25	8783394	8783394	Operational	-	No	No	-	-	-	-	-	Note 6
13	Ganesh Trading Company	15-Apr-25	395228	395228	Operational	-	No	No	-	-	-	-	-	Note 6
14	AS Clearing and Forwarding India Pvt	16-Apr-25	18910285	18910285	Operational	-	No	No	-	-	-	-	-	Note 6
15	Maheshwari Fuel Chem Private Limited	16-Apr-25	36965227	36965227	Operational	-	No	No	-	-	-	-	-	Note 6
16	Fairway Dream Corporation	16-Apr-25	9062029	9062029	Operational	-	No	No	-	-	-	-	-	Note 6
17	Manisha Mahesh Bhosale	15-Apr-25	1000000	0	Operational	-	No	No	-	-	-	-	1000000	Note 7
18	York Chemicals	16-Apr-25	8568810	8549529	Operational	-	No	No	-	-	-	19281	-	Note 8
19	Sagar Enterprises Manoj Tukaram Hadap	16-Apr-25	279748	226156	Operational	-	No	No	-	-	-	53592	-	Note 8
20	Thermo Power Engineering	16-Apr-25	3359903	2519388	Operational	-	No	No	-	-	-	840515	-	Note 9
21	DB Enterprises	16-Apr-25	705760	0	Operational	-	No	No	-	-	-	-	705760	Note 10
22	Atique A Mandlekar	16-Apr-25	221536	0	Operational	-	No	No	-	-	-	-	221536	Note 10
23	K.G.N Kirana stores Rivyan Shafique Kh	16-Apr-25	383676	0	Operational	-	No	No	-	-	-	-	383676	Note 10
24	Shivank Gases pvt ltd	16-Apr-25	7220674	0	Operational	-	No	Yes	-	-	-	-	7220674	Note 11
	Total		10,77,94,710	9,24,45,616								58,17,448	9531646	

Notes:

- The above list of creditors reflects claims received by IRP and verified as on April 23, 2025.
- Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
- The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- The claim has been admitted as per the books of accounts of the Corporate Debtor; however, the interest component is unsubstantiated, with no supporting contract, agreement, or invoice stating the Interest rate.
- The claim has been admitted basis the books of accounts of the Corporate Debtor; however, no corresponding record is reflected on the GST portal.
- The claim has been admitted basis the books of accounts of the Corporate Debtor, corresponding record is reflected on the GST portal and Interest rate is stated on Invoices.
- The claim has been admitted basis the books of accounts of the Corporate Debtor showing payment or Advance made
- The claim has been admitted basis the books of accounts of the Corporate Debtor, corresponding record is reflected on the GST portal and no interest claimed.
- The claim has been admitted basis the books of accounts of the Corporate Debtor and some corresponding invoice record is not reflected on the GST portal.
- The claim remains unsubstantiated due to lack of supporting documentation, no corresponding records are found in the books of accounts of the Corporate Debtor.
- The claim is substantiated by ledger entries and is reflected in the books of accounts of CD. The Interim Resolution Professional (IRP) is seeking further details from the claimant.

